File No. 10/03/2016-NCLT भारत सरकार/GOVERNMENT OF INDIA राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली ∕ New Delhi- 110003 दिनॉक ∕ Dated: 13th June 2016

ORDER

In continuation of this Tribunal's Order dated 03.06.2016 the Vacation Bench from 14.06.2016 to 17.06.2016 to be presided by Shri B.S.V. Prakash Kumar, Hon'ble Member (Judicial) will also exercise the power of the Bench as Member vide Section 419(3) of the Companies Act, 2013.

By Order of the National Company Law Tribunal

(Pankaj Garg) Secretary, NCLT

Telephone: 24363451

Copy to:-

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal, New Delhi Bench.
- 3. Bench Officers, National Company Law Tribunal, Principal Bench, New Delhi Bench.
- 4. web site/ Notice Board